in Supreme Court of India-All Human Rights and Social Justice Front Vs. High Commissioner of U K & Ors. regarding return of Kohinoor diamond from London, U.K.

(b) to (d) Ministry of External Affairs has been mindful of the sentiments that have been expressed by the Indian public and the Parliament from time to time, about the return of the Kohinoor and other items of India. Consequently, their Ministry of External Affairs continues to explore ways and means for obtaining a satisfactory resolution to this issue with the UK Government.

Preservation and protection of ancient monuments

2647. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of CULTURE be pleased to state:

(a) the policy initiative of Government to preserve and protect the ancient monuments and heritage of India;

(b) the total number of such sites and structures to be preserved and protected;

(c) the number out of them, that have been destroyed or disappeared for want of maintenance and protection; and

(d) the new additions made during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) The ancient monuments and heritage buildings in India are protected and preserved by Archaeological Survey of India (ASI) as per the provisions in the Ancient Monuments and Archaeological Sites and Remains (Amendment & Validation) Act 2010.

(b) and (c) There are 3686 numbers of protected monuments of national importance under the ASI, out of which 24 number of monuments are in the list of untraceable monuments.

(d) During the last three years 07 numbers of new monuments have been added in the protection list of ASI.

Survey of Culturally and Archaeologically important places in Jharkhand

[†]2648. SHRI MAHESH PODDAR: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that tourism is being promoted in Anjan Gram in

†Original notice of the question was received in Hindi.

Unstarred Questions

Gumla district and other places of Jharkhand by developing culturally important places;

(b) whether Government has conducted any survey regarding culturally and archaeologically important places in Jharkhand;

(c) if so, the details thereof; and

(d) the steps Government proposes to take to develop the culturally and archaeologically important places including Anjan Gram related to Lord Hanuman?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) There is no Centrally Protected Monument in Anjan Gram in Gumla District. However, the following Centrally Protected Monuments/ sites in Jharkhand are provided with tourist amenities, such as, drinking water, toilet facilities, approach pathway, wheel chair for physically challenged person, PNB, CNB etc.

- 1. Ancient Shiva Temple, Khekparta, Distt. Lohardaga
- 2. Ancient site and tank at Benisagar, Distt. W. Singhbhum
- 3. Jami Mosque, Hadaf, Distt. Sahibganj
- 4. Baradari of Mouza, Arzimukhimpur, Distt. Sahibganj
- 5. Temple at Haradih, Haradih, Distt. Ranchi
- (b) and (c) ASI has conducted following survey work in Jharkhand:-
 - 1. Twin Mosque, Imlibari, District Sahibganj
 - 2. Jainabad Mosque Rajmahal, District Sahibganj
 - 3. Taxsal of Jagat Seth, District Sahibganj
 - 4. Tomb of Mirja Mohammed Beg, District Sahibganj
 - 5. Maina Bibi Tomb and Tank, District Sahibganj
 - 6. Navratanagarh Fort and Temple Complex Dist. Gumla
 - 7. Kaitha Temple, District Ramgarh, ** Preliminary Gazette Notification for Centeral protection has issued. Issue of final notification awaited.
 - 8. Fort and Rock-cut sculptures, Kolhua Hill, Distt. Chatra

(d) Conservation and development of centrally protected monuments are being taken up by Archaeological Survey of India as per approved conservation programme.

Museum set up under Museum Grant Scheme

2649. SHRI K. K. RAGESH: Will the Minister of CULTURE be pleased to state:

(a) the State-wise list of museums setup with the support of Museum Grant Scheme; and

(b) the museum projects which are currently in progress, which availed the support from Museum Grant Scheme?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) Setting up of museum under Museum Grant Scheme is a continuous process. The State-wise list of organisations granted financials assistance under Museum Grant scheme for setting up museums during the last three years is given in Statement.

Statement

State-wise list of organisations granted financial assistance under Museum Grant Scheme for setting up museums during the last three years

Sl.No	. State	Details of Proposals
1.	Andhra Pradesh	Government of Andhra Pradesh for Padamshree Kalluri Subbarao Memorial District Archaeological Museum, Anantpur
2.	Arunachal Pradesh	Arunodaya Welfare Society, Tawang
3.		Bright Future Society, Mumpa
4.		RIWATCH, Dibang Valley, Roing
5.	Haryana	Virtual Museum of Sound and Images, Centre for Art & Archaeology, Gurgaon
6.		Heritage Transport Museum, Gurgaon
7.	Kerala	Guru Gopinath Natanagramam Society, Thiruvananthapuram